

THE MINISTER OF PETROLEUM AND CHEMICALS (SHRI M.S. GURUPADASWAMY): (a) There are about 60 Thermal Power Stations in the country based on coal.

(b) Emission regulations for thermal power stations as prescribed by the Government are as under:

Emission limits of
particulate matter

Generation capacity 210 MW or more	150 mg/Nm ³
---------------------------------------	------------------------

Generation capacity less than 210 MW	350 mg/Nm ³
---	------------------------

For Sulphur dioxide emission, the guidelines issued by the Central Pollution Control Board stipulates the control through the provision of adequate stack heights for dispersion.

(c) The new Thermal Power Stations installed and being installed in the country are equipped with the necessary pollution control equipment. Centrally Sponsored Renovation & Modernisation Programme covering necessary pollution control has been launched for old Thermal Power Stations.

(d) An amount of the order of Rs. 100 crores is expected to be spent during the current financial year for pollution control measures as a part of the overall renovation and modernisation programme.

Rural Electrification in Himachal Pradesh

1946. SHRI KRISHAN LAL SHARMA: Will the Minister of ENERGY be pleased to state:

(a) what is the number of villages in Himachal Pradesh which are electrified and also the number of villages which are yet to be electrified;

(b) whether any target has been fixed for those villages which are yet to be electrified;

(c) if so, what are the details thereof; and

(d) whether any central aid has been asked for in this regard and if so, what are the details thereof?

THE MINISTER OF PETROLEUM AND CHEMICALS (SHRI M.S. GURUPADASWAMY): (a) to (c) Out of the total 16807 inhabited villages (as per 1981 census) in the State of Himachal Pradesh, 16,761 villages have been electrified. The remaining 46 villages are submerged/not feasible for electrification.

(d) The Planning Commission has allocated an amount of Rs. 950 lakhs for intensive electrification of villages in Himachal Pradesh during 1990-91.

Expansion of Dibrugarh Airport

1947. SHRI BHADRESWAR BURAGOHAIN: Will the Minister of CIVIL AVIATION be pleased to state:

(a) whether there is any proposal to increase the capacity of the Dibrugarh Airport;

(b) whether the runways of this airport are proposed to be extended so as to provide for night landing facilities at the airport; and

(c) if not, what are the reasons therefor?

THE MINISTER OF PETROLEUM AND CHEMICALS (SHRI M.S. GURUPADASWAMY): (a) Yes, Sir.

(b) No, Sir.

(c) For providing night landing facilities, extension of runway is not required.

Setting up of H.M.T. watch factory in Assam

1948. SHRI BHADRESWAR BURAGOHAIN: Will the Minister of INDUSTRY be pleased to state:

(a) whether there is any proposal under Government's consideration for the setting up of a Hindustan Machines Tools watch factory in Assam; and